

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 3480 of 2010

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

04/07.07.2020 Heard through V.C.

As requested by learned counsel for the petitioner, put up this case on 16th July, 2020 by way of last chance.

(Deepak Roshan, J.)

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